

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1656  
ANSWERED ON:07.03.2013  
SELECTION OF MINORITY CONCENTRATED DISTRICTS  
Karunakaran Shri P.

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Union Government has selected minority concentrated districts for the implementation of Multi-Sectoral Development Programme;
- (b) if so, the details thereof;
- (c) whether the Government of Kerala has given any representation to include some minority concentrated districts of Kerala which were excluded earlier; and
- (d) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a): Yes, Madam. 90 Minority Concentration Districts (MCDs) in 20 States/UTs of the country have been identified in the country on the basis of substantial minority population and backwardness parameters from 2001 Census for implementation of Multi-sectoral Development Programme.
- (b) : The list of districts is at annexure.
- (c) & (d): The Ministry has proposed to change the unit area of planning under Multi-sectoral Development Programme (MsDP) from District to Blocks during the 12th Five Year Plan. Accordingly, the State Government of Kerala has submitted a proposal for inclusion of 50 Blocks in 14 districts of Kerala under MsDP which is being modified for effective implementation during 12th Plan period.